

for an extension of the Sindri Fertilizer plant still further?

SHRI K. C. REDDY: That raises, I submit a different question altogether. But I may inform the hon. Member that the Sindri Fertilizer and Chemicals, Ltd., have a proposal actively under consideration for the manufacture of urea or ammonium nitrate out of the gases that will be thrown out by the coke oven plant. The establishment, of the coke oven plant has been sanctioned and work has started and it will be completed in about two years. A technical mission has gone out already from this country consisting of three or four people, one of them representing the T.C.A. They have gone out to study the processes in various countries on the Continent and the U.S.A. They will study the various processes and recommend to Government what process can be adopted advantageously in this country. We are expecting a report in about six weeks' time. That is one of the new fertilizer schemes which the Sindri Fertilizers and Chemicals, Ltd. proposes to implement.

SHRI B. C. GHOSE: Have the Government estimated the demand for these new fertilisers that are going to be produced?

SHRI K. C. REDDY: All that will be done. What we are doing now is investigation. I may tell for the information of the hon. Member that the Planning Commission has gone into this question very carefully. In fact, in one place they estimated that the requirements of fertilisers for our country will ultimately be in the neighbourhood of two million tons. They estimated that the barest minimum demand of the country will be going up to 6 lakh tons by 1955-56.

SHRI H. D. RAJAH: In view of this huge surplus lying with the factory, will the Government consider the desirability of supplying fertilisers free to the poor peasants?

MR. CHAIRMAN: That is a suggestion for action.

SHRI RAJAGOPAL NAIDU: Is ammonium sulphate still being imported from Belgium etc.?

SHRI K. C. REDDY: We have got an agreement with the T.C.A. Under that agreement T.C.A. gives us some fertilisers free. We had been getting fertilizers free during the last two or three years and this year also according to that agreement, we have to get about a lakh of tons of fertilisers. We do not know from what countries the T.C.A. will import ammonium sulphate, but recently they imported about 25,000 tons or 26,000 tons from Japan and the rest 75,000 tons is expected to be imported through the T.C.A. and I cannot, I am afraid, give the information whether that is to come from Belgium or any other country.

SHRI RAJAGOPAL NAIDU: Could not this stuff, that is imported, be pooled with the sulphate that is manufactured by the Sindri Fertiliser Factory and sold at a cheaper rate to the consumers?

SHRI K. C. REDDY: That is exactly what is being done.

SHIFTING OF GOVERNMENT OFFICES FROM DELHI

*74. SHRI H. C. MATHUR: Will the Minister for WORKS, HOUSING AND SUPPLY be pleased to state whether it is proposed to shift Government offices from Dalhi to various convenient places in the country; and if so, what steps have been taken in that direction?

THE MINISTER FOR WORKS, HOUSING AND SUPPLY (SARDAR SWARAN SINGH): Yes. The accommodation available at various stations has been surveyed and the question as to which offices should be shifted is being examined. Arrangements for shifting the offices of the Salt Commissioner and Directorate of Marketing and Inspection, which have already been selected for move, are being made. The office of the Narcotics Commissioner has already been shifted to Simla.

SHRI H. C. MATHUR: May I know, Sir, what departments are further proposed to be shifted from here?

SARDAR SWARAN SINGH: Sir, those offices at the headquarters which are not an integral part of the Secretariat are being considered for removal.

SHRI H. C. MATHUR: What are these departments, Sir?

SARDAR SWARAN SINGH: There are quite a few, Sir, and I will not take the time of the House by enumerating all of them.

SHRI H. C. MATHUR: Is it a fact that the departmental heads resist the transfer of the departments from here?

SARDAR SWARAN SINGH: I have, Sir, no hesitation in submitting that there is considerable opposition to any move of the offices and whenever any proposal is made, there is a great deal of opposition and it is not easy to shift people out of Delhi, but we are trying to take some final decisions and it is hoped that we will be able to move some of them.

SHRI H. C. MATHUR: May I know, Sir, whether the Government is aware that Jodhpur, which is connected by air, rail and road, has got lot of accommodation to accommodate at least some big offices and 3,000 clerks?

SARDAR SWARAN SINGH: Sir, I will not be able to say exactly as to whether the accommodation that is available at Jodhpur is really of the order which is mentioned by the hon. Member, but Jodhpur is certainly one of the places which is being considered for moving some of the offices.

SHRI D. D. ITALIA: May I know, Sir, whether there is any possibility of Government thinking of shifting any of the offices to Hyderabad, where the housing problem is not so acute?

MR. CHAIRMAN: It is going to be our own town.

PROF. G. RANGA: May I know, Sir, whether certain recommendations were made for the shifting of a certain number of departments as long ago as 1947 or 1948 and a list was also drawn up? May we know whether Government would be willing to place on the Table of the House at an early date the recommendations made by the Gopala-swami Ayyangar Committee or some other Committee that was appointed then, the list then prepared and out of which how many departments have so far been shifted and how many have yet to be shifted?

SARDAR SWARAN SINGH: Sir, as I have already submitted, the position is that offices which are proposed to be moved do not easily move. It was not as far back as 1947, as the hon. Member says, that any lists were finalised with regard to the offices which were intended to be moved out of Delhi, but a decision was taken in 1950 to shift as many as 19 offices out of Delhi but out of them only 4 have yet been shifted and every time there is some sort of persuasion from the heads of the departments and even from certain Members of the House and then all types of arguments are raised that a particular office should not be shifted out of Delhi. We, Sir, as a Government we are keen to shift offices out of Delhi, but this is a matter about which a snap decision is not possible.

PROF. G. RANGA: Is it not a fact, Sir, that the hon. Prime Minister himself has given an assurance to Parliament of the day more than once that he would not be a party to allow any more of these offices to be located here, any more of new installations to be started here and he would see to it that the congestion would be relieved by shifting as many of these offices as possible?

SARDAR SWARAN SINGH: Sir, I am not aware of this assurance. But this is a policy of the Government that all offices which can be located outside Delhi should in fact be located outside Delhi but the activity of the

Government is increasing everyday and in view of the 'multifarious activities that are undertaken by the Government, there are certain types of offices which cannot be located outside Delhi.

SHRI H. D. RAJAH: In view of the fact that these officers and their subordinates are unwilling to move from Delhi, why should we not consider the desirability of ourselves moving from Delhi, Sir, so that the congestion can be relieved?

MR. CHAIRMAN: Mr. Ghos6.

U.N. MISSION'S TOUR OF COMMUNITY PROJECT AREAS

*75. SHRI B. C. GHOSE: Will the Minister for PLANNING be pleased to .state:

(a) whether an expert mission of the United Nations has made a seven-week tour of the community project areas in the country; and

(b) if the answer to part (a) be in the affirmative, (i) which agency had invited this Mission; (ii) for what purpose; and (Hi) what comments and suggestions have been offered by this Mission?

THE DEPUTY MINISTER for PLANNING AND IRRIGATION AND POWER ((SHRI J. S. L. HATHI): (a) Yes.

(b) (i) The Mission was sent by the United Nations with the approval of the Government of India.

(ii) To survey community organisation and development.

(iii) The Mission's official report has not yet been received.

SHRI B. C. GHOSE: In view of what the hon. Minister stated here the other day that the community projects have not as yet got going, will he kindly explain as to what was the purpose of having this Mission now to examine the community project schemes?

SHRI J. S. L. HATHI: The idea was that the Mission was to visit not only India, but also the neighbouring countries and it was not actually to see

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the working of the community projects, but also to see the community development and to suggest some methods which might be useful in actually working out the community projects.

SHRI B. C. GHOSE: Will the hon. Minister kindly explain the difference between community project schemes and community development for which the Mission had come?

SHRI J. S. L. HATHI: Now the community project centre visualises several activities. They were to survey as to how these activities would be possible in different parts of the country. Although the official report is not out, they have suggested that small savings may be encouraged although they may not form a part of the community project itself. They were to survey things, discuss with various people and select various sites and then to report. That was the idea.

SHRI B. GUPTA: May I know, Sir, if it is one of the functions of the American nationals in India to deliver lectures on the community projects to the college students?

MR. CHAIRMAN: This is the United Nations Mission. It has nothing to do with the American nationals.

SHRI B. GUPTA: There must be some individuals on this Commission. What are their nationalities?

SHRI J. S. L. HATHI: I think, I might require notice for that.

MR. CHAIRMAN: Well, the Question Hour is over.

WRITTEN ANSWERS TO QUESTIONS

LEASE OF LAND TO TEA COMPANIES

*77. SHRI S. N. MAZUMDAR: Will the Minister for COMMERCE AND INDUSTRY be pleased to state:

(a) the period for which and the conditions under which land was leased out to tea companies for cultivation of tea;